

twelfth five year plan, proposes or plans to spend more money on them, if so, details thereof; and

(b) the details of towns and small cities of different States included for this purposes?

THE MINISTER OF URBAN DEVELOPMENT (SHRI M. VENKAIAH NAIDU):
(a) and (b) Yes Sir. The Government is considering to launch a new Urban Development Mission. The contours of the proposed scheme is under finalisation.

Public transportation system in urban areas

3924. SHRI AVINASH PANDE: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether Government has, or is planning to put in place any mechanism to monitor the efficacy of public transportation systems in urban areas, if so, the details thereof; and

(b) if not, reasons therefor?

THE MINISTER OF URBAN DEVELOPMENT (SHRI M. VENKAIAH NAIDU):
(a) Yes, Sir. There is a system of monitoring and control in respect of the performance of Metro Projects through arranging regular meetings of Boards of Directors (BoD). As per para 12 of Bus Funding Guidelines, following mechanisms have been adopted:

(i) Quarterly progress report from State Level Nodal Agency (SLNA) to the MoUD.

(ii) Upon completion of the project, the SLNA through the State Government submits a completion report.

(b) Question does not arise.

Emergency response for high-rise buildings

3925. SHRI AVINASH PANDE: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether Government has formulated or is planning to formulate safety guidelines and/or mandatory procedures for emergency response in urban areas, especially for high-rise buildings; and

- (b) if so, the details thereof, and if not, the reasons therefor?

THE MINISTER OF URBAN DEVELOPMENT (SHRI M. VENKAIAH NAIDU): (a) and (b) Safety guidelines have been provided in the National Building Code, 2005. In order to sensitize the State Governments, Ministry of Urban Development has circulated copies of the same as well as Report of the Committee of Experts under the National Seismic Advisor and Handbook on Seismic Retrofit of Buildings published by CPWD and IIT Chennai to the State Governments advising them to incorporate the disaster mitigation provisions in the building bylaws and Town Country Planning Acts.

Irregularities in JNNURM in Delhi

†3926. SHRI PRABHAT JHA: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether it is a fact that most of the projects being run in the National Capital Delhi under the Jawaharlal Nehru National Urban Renewal Mission are incomplete; if so, the details thereof;

(b) whether the cases of irregularities being committed in these projects have come to light; and

- (c) if so, the details thereof and whether those cases are being investigated?

THE MINISTER OF URBAN DEVELOPMENT (SHRI M. VENKAIAH NAIDU): (a) Out of 23 projects sanctioned under Urban Infrastructure Governance (UIG), Sub-Mission of JNNURM, 09 projects have been reported physically complete in National Capital Delhi. The remaining projects are at various Stages of implementation. Details of projects are given in the Statement (*See below*).

(b) No, Sir.

(c) Does not arise.